

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. : 4513**  
( TO BE ANSWERED ON THE 19th March 2026 )

**STRENGTHENING OF AVIATION SAFETY**

4513. SHRI SHYAMKUMAR DAULAT BARVE

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether it is true that there has been an increase in flight delays, cancellations and safety related incidents due to technical faults, aircraft groundings, shortage of ATC personnel or flight crew and adverse weather conditions in recent months;
- (b) if so, the details thereof, cause-wise during the last three years along with the details of the passenger inconvenience caused and compensation paid;
- (c) whether the Government, through the Directorate General of Civil Aviation (DGCA), is implementing any concrete, time-bound and mandatory action plan to strengthen aviation safety audits, maintenance compliance, enhancement of ATC capacity and training of flight crew; and
- (d) if so, the details thereof including the expected timelines fixed, responsible agencies and the progress made so far in this regard?

**ANSWER**

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

a) & (b): Scheduled airlines operate flights as per approved schedules. However, delays or cancellations may occur due to factors such as weather, technical issues, operational constraints, ATC restrictions, airport-related issues or reactionary effects. Airlines are required to comply with Civil Aviation Requirements (CAR) issued by the Directorate General of Civil Aviation (DGCA), which provide for assistance to passengers in cases of delays, cancellations and denied boarding.

(c) & (d): The Directorate General of Civil Aviation (DGCA) ensures aviation safety through continuous regulatory oversight. This includes audits, ramp inspections, night surveillance, spot checks and special audits under the Annual Surveillance Plan (ASP). Findings are followed up with operators for corrective action and enforcement action, including financial penalties, is taken in cases of non-compliance.

DGCA has also issued General Safety Circulars 01/2025 and 02/2025 to strengthen safety oversight and ensure advance preparedness and compliance with operational regulations.

Further, the Government has taken steps to strengthen aviation safety through expeditious recruitment to address manpower shortages, redeployment of personnel at critical airports, regular inspections and training, strict adherence to DGCA and ICAO standards, and improved contingency planning, automation and monitoring systems.

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